

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

CP (IB) No. 691/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Usha Martin Ltd -Vs- Crystal Cable Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Neelina Chattajee, Adv.	Corporate Debtor Operational creditor	nchattajee
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ORDER

Ld. Counsel appearing for the operational creditor submits that the settlement process is going on and sought time to report settlement or to proceed further for hearing.

List it on 27/08/2018 for reporting settlement or for hearing.

Sd

(Jinan K.R.)
Member (J)